

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:947

ANSWERED ON:27.02.2006

POLLUTION CAUSED BY SOFT DRINK MANUFACTURING PLANTS

Krishnadas Shri N.N.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether certain soft drinks manufacturing units like Coca Cola and Pepsi are causing high levels of pollution in the country;
- (b) if so, the details thereof;
- (c) whether any complaint has been received by the Government in this regard; and
- (d) if so, the details of the action taken/proposed to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)&(b)The analysis of the sludge generated from the Effluent Treatment Plants (ETPs)of soft drink manufacturing plants indicate that they generally conform to the provisions of Hazardous Waste (Management & Handling) Rules, 1989 as amended in 2003.The Central Pollution Control Board has instructed to all the State Pollution Control Boards to analyze the sludge of of such units to ensure compliance.

(c)&(d)Some complaints have been received against soft drink manufacturing units in Visakhapatnam, Andhra Pradesh and Plachimada, Palakkad district, Kerala indicating the dumping of sludge and slurry from the units causing water pollution. The Andhra Pradesh Pollution Control Board and Kerala State Pollution Control Board have initiated necessary action in this regard.